

THE ORISSA GAZETTE



PUBLISHED BY AUTHORITY

No. 13

CUTTACK, FRIDAY, MARCH 30, 1945

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

PART VII

Advertisements and Notices, etc.

THE ORISSA GAZETTE

NOTICE

The annual subscription to the *Government Gazette* is at the following rates payable in advance:—

No. of Parts	Annual subscription without postage		Annual subscription with postage	
	Rs.	a. p.	Rs.	a. p.
Part I ..	6	0 0	7	0 0
Part II ..	6	4 0	7	4 0
Part III ..	21	0 0	23	0 0
Part IV ..	2	0 0	2	8 0
Part V ..	3	0 0	3	8 0
Part VI ..	3	0 0	3	8 0
Part VII ..	11	0 0	11	8 0
Part VIII ..	6	0 0	7	8 0
Part IX ..	4	0 0	4	8 0
Part X ..	4	0 0	4	8 0
Part XI ..	4	0 0	4	8 0
Supplement including Supplement (A).	8	0 0	10	0 0
Entire Gazette	30	0 0	35	0 0
Parts I, III, IV and VII.	22	0 0	25	0 0
Appendix	2	0 0

(i) Single copy of the entire Gazette can be supplied at Re. 1 without postage and at Rs. 1-2-0 with postage.

(ii) A copy of Supplement including Supplement (A) can be supplied at Re. 0-8-0 without postage and Re. 0-9-0 with postage.

(iii) A copy of the *Gazette Extraordinary* can be supplied at the rate of one anna for every 16 pages or a fraction thereof. Postage according to weight.

(iv) A copy of the Appendix (Catalogue of books and periodicals) can be supplied at the rate of Re. 0-5-3. Postage according to weight

RATES OF ADVERTISEMENTS IN PART VII

	Rs.	a.	p.
Full page per issue	20	0	0
Half page per issue	10	0	0

Casual advertisements, 8 annas per line per insertion for double column, and 4 annas per line per insertion for single column.

Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Cuttack", and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications intended for publication in *The Orissa Gazette* should reach the Publisher's Office not later than 4 P.M. on the preceding Wednesday and all advertisements, educational notices, results of examinations, etc., must reach the Publisher's Office by 12 noon on Monday to ensure appearance in that week's Gazette.

S. H. KHAN
Publisher, *The Orissa Gazette*

NOTICE

The Proceedings of the Orissa Legislative Assembly, printed in separate pamphlet form, are available for sale in the Book Depot of the Government Press, Cuttack, at the following rates:—

	Price
	Rs. a. p.
Annual subscription without postage	11 0 0
Annual subscription with postage	15 0 0
Price of single copy of Proceedings	0 4 0
Price of single copy of Indices	0 4 0

S. H. KHAN
Superintendent
Government Press and Publication

JOINT PUBLIC SERVICE COMMISSION

Applications are invited for the post of an Assistant Disease Investigation Officer (sheep and goats) for Orissa on a scale of pay of Rs. 200—15—275 a month. The post has been created for the present for a period of three years up to 31st March 1948.

2. The candidate must be a graduate of a recognised Indian Veterinary College with post-graduate training at the Imperial Veterinary Research Institute. He should possess extensive field and practical experience in sheep and goat husbandry and control of their diseases. Every thing being equal preference may be given to a candidate who is a native of the Province or domiciled therein. A knowledge of Oriya will be considered an additional qualification. The selected candidate after appointment will be required to receive special training for such periods and at such places as may be considered necessary. He will be required to join his duties immediately on appointment.

3. Applications should be made to the Secretary, Joint Public Service Commission, P. O. Hinnoo, Ranchi, in the prescribed form so as to reach him on or before the 20th April 1945. Candidates who are in Government service should apply through the heads of their Departments. Candidates in private employment should produce recent certificates from their employers.

4. Applications must be accompanied by certificates in original showing the candidates' qualifications, character and domicile; the nature and extent of his previous experience; and by evidence of age, which should ordinarily be the Matriculation certificate or its equivalent, in original. A candidate claiming to be domiciled in Orissa, must produce a domiciled certificate from the District Officer of the district in which he claims to be domiciled.

5. Every application must be accompanied by a treasury challan of Rs. 5 as application fee. The fee should be credited to the Government of Orissa under the head XXXVI—Miscellaneous Departments—Miscellaneous Examination Fees—Public Service Commission. Candidates should not send application fee by crossed Indian Postal Order.

NOTE—(i) Candidates are warned that their applications will be summarily rejected if by the last date for the receipt of applications they are not complete in respect of all the papers prescribed in this notice.

(ii) Candidates must see that they are eligible and must decide definitely to apply before depositing the fee in the treasury. Candidates already in Government service should make sure, before depositing the fee that their applications will be forwarded by their superior officers. In no case will the fee paid with the application be refunded.

6. Canvassing in any form will be a disqualification.

7. Candidates may be required to present themselves for interview at their own expense at a time and place of which they will be informed in due course.

P. O. HINNOO, RANCHI
The 21st March 1945
H. C. SETH
Secretary, Joint Public Service Commission

WANTED

Applications are invited from candidates to draw up a waiting list for filling up the temporary posts in the lower division that fall vacant from time to time in the Collectorate.

Preference will be given to the residents of the district or the adjoining native States or person domiciled therein. Candidates must be Matriculates and should know typewriting. Preference will be given to Steno-Typists.

Applications should reach the undersigned by the 9th April 1945. A competitive examination and interview will be held on the 12th April 1945 at 9 A.M. when the candidates will produce the original certificates.

BALASORE
The 23rd March 1945

R. OJHA
Collector, Balasore

IN THE COURT OF THE AGENCY SUBORDINATE
JUDGE, JEYPORE
DESTRUCTION OF RECORDS
NOTICE

Notice is hereby given that Parts I and III of the Records of the Agency Subordinate Judge's Court, Jeypore, detailed in the list horeto annexed will be destroyed after the expiry of three months from the date of the publication of this notice and that the concerned parties who desire to take back the documents filed in these cases should file their applications for return within the prescribed period.

ବିଜ୍ଞାପନ

ଏକଜ୍ଞାପନ ପର୍ବସାଧାରଣକୁ ଜଣାଇ ଦିଆ ଯାଉଅଛି ଯେ କମ୍ପ୍ୟୁର ଏଜେନ୍ସୀ ସବୁ କଲ୍ କୋର୍ଟର ଏହି ବିଜ୍ଞାପନକୁ ଛୁଟି ତ ତାଲିକାରେ ବିବୃତ ହୋଇଥିବା ମକଦ୍ଦମା ନମ୍ବରମାନଙ୍କର ସିଭିଲ୍ ରେକର୍ଡଗୁଡ଼ିକର ପ୍ରଥମ ଓ ତୃତୀୟ ଭାଗମାନ, ଏହି ବିଜ୍ଞାପନ ପ୍ରକାଶିତ ହେବା ତାରିଖଠାରୁ ତିନି ମାସ ପରେ ବିନଷ୍ଟ କରାଯିବ । ଅତଏବ ସେହି ମକଦ୍ଦମାମାନଙ୍କରେ ନିକର୍ଣ୍ଣିତ ହୋଇଥିବା ଦସ୍ତାବେଜଗୁଡ଼ିକ ତତ୍ସମ୍ବନ୍ଧୀୟ ପକ୍ଷମାନେ ଯଦି ଫେରସ୍ତ ନେବାକୁ ଇଚ୍ଛା କରନ୍ତି ତାହା ନିର୍ଦ୍ଦିଷ୍ଟ ସମୟରେ ଦରଖାସ୍ତ କରି ଫେରସ୍ତ ନେଇ ପାରନ୍ତି ଏବଂ କୌଣସି ଦସ୍ତାବେଜର ପ୍ରତିଲିପି ସକାଶେ ଦରଖାସ୍ତ କରି ନେଇ ପାରନ୍ତି ।

ORIGINAL SUITS—PART I

ଅସଲ (ମୌଜୁଦ) ମକଦ୍ଦମାମାନଙ୍କର ପ୍ରଥମ ଭାଗ

- 1936—110
- 1937—24, 51, 79, 80, 81, 85, 88, 90, 91, 93, 94, 96, 98, 99, 100, 119, 120
- 1938—1, 3, 4, 5, 6, 7, 10, 11, 12, 13, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 42, 44, 45, 47, 48, 49, 50, 51, 53, 55, 56, 59, 60, 61, 62, 63, 64, 66, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 95

ORIGINAL SUITS—PART III

ଅସଲ (ମୌଜୁଦ) ମକଦ୍ଦମାମାନଙ୍କର ତୃତୀୟ ଭାଗ

- 1937—9
- 1939—5
- 1940—65, 106, 107, 112
- 1941—6, 7, 12, 16, 20, 23, 24, 27, 31, 32, 36, 38, 39, 40, 41, 42, 43, 44, 47, 49, 50, 51, 56, 57, 58, 59, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 76, 77, 78, 80, 82, 85, 86.

APPEAL SUITS—PART I

ପ୍ରଥମ ଅପିଲ ମକଦ୍ଦମାମାନଙ୍କର ପ୍ରଥମ ଭାଗ

- 1937—34, 38, 41
- 1938—1, 2, 5, 6, 8, 10, 12, 14, 15, 16, 21, 22, 25, 26

APPEAL SUITS—PART III

ପ୍ରଥମ ଅପିଲ ମକଦ୍ଦମାମାନଙ୍କର ତୃତୀୟ ଭାଗ

- 1941—1, 4, 6, 7, 10, 12, 14, 15, 31, 38, 39, 40, 42, 43, 44, 45, 47, 49, 50, 51, 54, 55, 56, 57

EXECUTION PETITIONS—PARTS I AND III

ଡିଫି ପନ ପୂର୍ଣ୍ଣସ୍ୱରରେ ପରିଶୋଧିତ କମ୍ପା ଅନ୍ୟ ଭାଗରେ ନିଷ୍ପତ୍ତି ହେବା ଅମଲ ଦରଖାସ୍ତମାନଙ୍କର ପ୍ରଥମ ଓ ତୃତୀୟ ଭାଗ

Year No.	Suit No.	E. P. No.
1918	24	97/31 (S. A. Agent Koraput)
1918	38	88/31 Ditto
1923	8	1/31
1924	3	53/32
1926	85	83/31
1927	2	199/30
1928	25	76/30
1928	43	122/30
1928	158	57/31
1928	198	1/32
1929	23	96/31
1929	101	46/32
1929	108	84/31
1929	157	165/33
1930	1	4/32
1930	2	3/32

Year No.	Suit No.	E. P. No.
1930	4	5/32
1930	13	36/32
1930	58	19/31
1930	59	35/32
1930	92	62/32
1930	189	17/32
1931	64	58/32

EXECUTION PETITIONS—PART I

ଡିଫି ପନ ପୂର୍ଣ୍ଣସ୍ୱରରେ ପରିଶୋଧିତ କମ୍ପା ଅନ୍ୟ ଭାଗରେ ନିଷ୍ପତ୍ତି ହେବା ଅମଲ ଦରଖାସ୍ତମାନଙ୍କର ପ୍ରଥମ ଭାଗ

Year No.	Suit No.	E. P. No.
1924	2	113/38
1929	63	16/30
1930	96	90/38
1933	21	80/37
1933	54	45/38
1934	8	72/38
1935	54	20/38
1935	74	24/38
1936	15	7/38
1936	68	148/38
1937	36	73/38
1937	87	186/38
1937	111	136/38

EXECUTION PETITIONS—PART III

ଡିଫି ପନ ପୂର୍ଣ୍ଣସ୍ୱରରେ ପରିଶୋଧିତ କମ୍ପା ଅନ୍ୟ ଭାଗରେ ନିଷ୍ପତ୍ତି ହେବା ଅମଲ ଦରଖାସ୍ତମାନଙ୍କର ତୃତୀୟ ଭାଗ

Year No.	Suit No.	E. P. No.
1926	66	126/35
1927	1 (S. A. Agent, Koraput)	97/35
1927	3	174/34
1927	25	144/41
1928	137	161/34
1928	178	167/35
1929	145	186/33
1929	157	165/33
1930	9	31/35
1930	46	56/35
1930	61	182/34
1930	80	183/34
1930	104	96/35
1930	107	89/39
1930	144	80/34
1931	2	2/33
1931	25	181/35
1931	104	27/35
1931	107	148/35
1931	110	167/34
1932	16	86/35
1932	17	15/35
1932	93	122/34
1932	97	99/34
1932	122	128/34
1932	126	131/34
1932	127	135/34
1932	128	124/34
1932	133	44/40
1932	158	134/34
1932	167	136/34
1932	168	142/34
1932	181	138/34
1933	35	5/35
1933	39	31/34
1933	43	112/34
1933	70	188/34
1933	71	120/34
1934	4	150/34
1934	65	98/39
1935	45	80/39
1936	52	104/41
1937	72	24/39
1937	77	25/40
1938	6	77/39
1938	10	141/40
1938	35	142/40
1938	71	61/41
1940	1	53/40

KORAPUT
The 20th March 1945

N. N. DAS
Agency Subordinate Judge

IN THE COURT OF THE FIRST MUNSIF, CUTTACK

O. S. No. 264 of 1944

Bidyadhar Samal and others—*Plaintiffs**vs.*Gopinath Ratha and others—*Defendants*

That the plaintiffs above named have instituted the above-named suit for a declaration that the suit property measuring 2.20 acres in mauza Bainchua, Ph. Kokakhand, district Cuttack, appertaining to Khasra No. 660 in Khata No. 835 of the C. S. corresponding to plot No. 842 in Khata No. 623 of the Revision Settlement in tauzi No. 8272 of the Cuttack Collectorate, is a public thoroughfare for passage of cattle and carts of the villagers and as such the zemindar defendant has no right to lease the same to defendant No. 1 for cultivation. That this suit has been instituted by the plaintiffs representing the entire body of villagers. It is hereby notified that if any body of the said village desire to be made a plaintiff in the suit, he can do so and can continue the suit with the plaintiffs already in the record. The suit has been fixed for 27th April 1945 for hearing.

CUTTACK

The 23rd March 1945

[ILLEGIBLE]
Munsif

NOTICE

Examination for admission of candidates to the compounder class at the Orissa Medical School, Cuttack, will be held on the 28th April 1945 at 8 A.M., in the school examination hall.

Candidates must be between 17 and 28 years of age.

A qualifying examination in the following subjects is compulsory for those who have not passed the matriculation examination :—

(a) Reading and writing English

(b) Arithmetic (simple addition, subtraction, multiplication, division, vulgar fraction and rule of three).

The number of seats is limited

Admission will be restricted to the candidates either natives of or domiciled in the Province of Orissa.

Candidates must submit along with their applications the following documents which will not be returned :—

(a) Certificate of permanent residence, nationality and respectability signed by any Government Officer not below the rank of the Deputy Magistrate or by the Headmaster of the school where the candidate was last educated (bearing a date not earlier than one year from the date of application for admission) or by some authority satisfactory to the Principal.

(b) True copy of domiciled certificate (for domiciled candidates) attested by some gazetted officer.

Selected candidates will be required to produce before the undersigned the transfer certificates from the schools where last studied at the time of their admission in support of their age.

Candidates should apply in the annexed form between the 1st and the 15th April 1945.

S. PUJARI, RAI BAHADUR

Principal, Orissa Medical School, Cuttack

FORM OF APPLICATION FOR ADMISSION INTO THE
COMPOUNDERS TRAINING CLASS AT THE
ORISSA MEDICAL SCHOOL, CUTTACK

The form can be supplied by the office of the Principal on receipt of an addressed envelop.

1. Name

2. Age

3. Race or caste

4. Religion

5. Nationality (i.e., Oriya, Domiciled Bengali, Domiciled Telugu and others).

6. Name and residence of father or husband in case of married lady candidate—

(a) Permanent residence

(b) Present residence

7. If father or husband is dead then the name of guardian with his full address of permanent and present residences.

8. Occupation of father, guardian or husband

9. Educational qualification of the candidate

10. Name of institution in which last studied

11. Whether rusticated or expelled from institution

I do hereby certify that the above statement of particulars is true.

Signature of applicant

Full address.....

[2-2-30-3-1945]

JOINT PUBLIC SERVICE COMMISSION

REVISED NOTICE

Secretary, Joint Public Service Commission for Bihar, the Central Provinces and Berar, and Orissa, P. O. Hinoo, Ranchi, invites applications on or before the 7th April 1945, on the prescribed form, which along with the full particulars, may be obtained from him for selection of about thirty students for foreign training as part of the post-war reconstruction scheme of the Government of Orissa. It is expected that about twenty students will be fully sponsored by Government and their expenses wholly met from public revenue. Ten students will probably be sent with financial assistance from the Loan Stipend Fund to the extent of two-thirds of the total expenditure. Candidates should be between 18 and 25 years of age on the 1st August 1945. They should be natives of Orissa or Orissa States, or domiciled therein or children of Government servants serving in Orissa. Candidates will normally be expected to be graduates of Indian Universities but candidates with special qualifications which would make them eligible for admission to foreign Universities (e.g., Senior Cambridge with distinction or I.Sc. first class) will also be considered. The list of subjects which the Government have in view are Mechanical Engineering, Electrical Engineering, Civil Engineering-Bridges-Dams, Commercial Engineering, Architecture-Regional Planning-Building Construction, Applied Chemistry (Industrial Chemistry), Leather Technology, Textile Technology, Glass Technology, Fuel Engineering, Municipal and Sanitary Engineering, Sugar Technology, Pottery, Paper Technology, Industrial Education for qualifying as Principals of Technical High Schools, General Agriculture (for this candidates should preferably be graduates in Agriculture; failing that graduates in Science will be considered).

P. O. HINOO, RANCHI

The 15th/16th March 1945

H. C. SETH

Secretary

Joint Public Service Commission

[3-2-6-4-1945]

WANTED

For the post of Technical Inspector a competent Mechanical and Electrical Engineer on Rs. 425—45/2—560—20—680 per month (pay up to Rs. 800 per month may be given to a highly qualified candidate) with high qualifications and considerable practical experience, who is well informed about factories in Bihar and Orissa and their technical personnel, products, methods, etc., and who is capable of—

(1) finding right type of men to fill up vacancies in the posts of managerial and supervisory staff and highly skilled, skilled and semi-skilled technical personnel in Ordnance factories, notified factories and other industrial undertakings;

(2) performing trade-test of, and also otherwise examining, candidate under (1) above as to their abilities;

(3) holding general charge of the census of the technical personnel so as to be responsible for issuing enquiries in the appropriate quarters and seeing that replies are received and that all possible sources of personnel are explored by the census method;

(4) examining census returns, registers of managerial and supervisory staff, questionnaires application, etc.;

(5) keeping a watch on all demands for technical personnel and on the progress made towards filling them; and

(6) maintaining close contact with the industrial undertakings for the performance of the above duties and also those under the National Service (Technical Personnel) Ordinance, 1940.

Candidates should have had at least 5 to 10 years' workshop experience.

The post is at present temporary and may last for the duration of war.

Applications with full particulars of qualifications and experience together with copies of certificates and testimonials should reach the Chairman, National Service Labour Tribunal, Patna, in a registered cover superscribed with the words "For Technical Inspector's post" on or before the 31st March 1945.

PATNA

The 8th March 1945

[ILLEGIBLE]

Secretary of the National Service
Labour Tribunal

[3-3-30-3-1945.]

WANTED

For the Secondary Training School at Cuttack a trained graduate teacher to teach Oriya, higher Oriya and Sanskrit in lower division of the Subordinate Educational Service on Rs. 65 per month in the scale of Rs. 65-4/2-105.

Qualification required—He must be well up in Oriya and Sanskrit, must have Oriya and Sanskrit at the Intermediate and degree stages. Preference will be given to one who is an M. A. in Oriya or Sanskrit.

Applications stating age, qualification, and nationality should reach the undersigned on or before the 31st March 1945. Oriyas or persons domiciled in Orissa will be preferred. No travelling allowance will be allowed either for interview, if required, or for joining the appointment.

CUTTACK M. C. PRADHAN
The 6th March 1945 Principal, Cuttack Training College
[3-3-30-3-1945.]

NOTICE

Sealed tenders are invited by the undersigned for the supply of the following articles to the Government Dairy, Cuttack. The tenders should be submitted on a stamped paper worth Re. 0-8-0 for a period of 12 months from 1st April 1945 to 31st March 1946 :—

- | | |
|---------------------------|----------------------------|
| (1) Hay per maund | (5) Bengal grams per maund |
| (2) Green grass per maund | (6) Biri per maund |
| (3) Wheat bran per maund | (7) Kulthi per maund |
| (4) Chuni Bhusi per maund | (8) Kunda per maund |
| | (9) Salt per seer |

Tenders will be received up to 30th March 1945.

The rate of supplies of the articles should be quoted in standard weight.

Each tender must be accompanied by an earnest money of Rs. 20 which will, on the date of acceptance of tender, be refunded to the tenderers whose tenders are not accepted.

A security deposit of Rs. 100 must be deposited by the person whose tender is accepted in the Postal Savings Bank account pledged to the Deputy Director of Veterinary Services, Orissa, Cuttack and the Pass Book should be submitted to the undersigned within a week of the date of acceptance of the tender.

Tenders will be opened by the undersigned at 11 A.M. of the 31st March 1945 in presence of the tenderers and they are required to attend the office on the day at the time fixed.

When a tender is accepted a contract should be executed.

The earnest money of the successful candidate will be forfeited in case he fails to deposit the security and sign the agreement within a week from the date of acceptance of the tender.

The undersigned is not bound to accept the lowest tender.

R. L. KAURA

Deputy Director of Veterinary Services, Orissa

CUTTACK : 8th March 1945 [3-3-30-3-1945]

NOTICE

Two elephant tusks, each containing ivory weighing about 1,000 tolas will be sold in public auction by the Collector on the 16th April 1945 at the Treasury Deputy Collector's office, Chatrapur at 11 A.M. Intending bidders are requested to be present on that date at the appointed hour. The highest bidder, in whose name the bid will be sanctioned should deposit one-fourth of the bid amount the same date and the balance paid within 3 days from the date of sale, on pain of cancellation of the said sanction for the failure if any in observing the above conditions. The tusks will be delivered on receipt of full amount of the bid amount.

CHATRAPUR
The 9th March 1945

[ILLEGIBLE]
For Collector of Ganjam
[2-2-30-3-1945]

WANTED

An accountant on Rs. 20 per month plus dearness allowance of Rs. 7 per month for the Pachhikote Wards Estate in this district.

Candidates should at least be Matriculates. Preference will be given to those who have got previous office experience.

Applications with testimonials, if any, should reach the undersigned on or before the 5th April 1945. The candidates may be called for an interview at their own expenses.

CUTTACK
The 16th March 1945

S. DAS
Collector of Cuttack
[2-2-30-3-1945]

WANTED

Applications from Oriya lady graduates with Oriya as one of the subjects at the degree stage for undergoing a course of training in Domestic Science for two years in the Lady Irwin College at New Delhi.

2. The selected candidate will be given a scholarship of Rs. 40 a month for nine months in each year and in addition Rs. 300 a year to be paid in two instalments to cover the cost of her railway journeys to and from New Delhi and the College fees. Besides she will be paid the registration fee of Rs. 10 and the Home Science Diploma Examination fee of Rs. 25. She will have to join the college on the 1st September 1945. On her admission into the Lady Irwin College at New Delhi, the selected candidate will have to execute an agreement binding herself to abide by the conditions under which the Government scholarship will be awarded.

3. Applications must reach the undersigned on or before the 7th April 1945.

CUTTACK
The 17th March 1945

S. C. TRIPATHI
Director of Public Instruction,
Orissa
[2-2-30-3-1945]